

# ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT LEGISLATIVE BUSINESS

**THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN):** I have to inform

hon. Members that the Business Advisory Committee at its meeting held today, the 6th October, 1982, allotted time for Government Legislative Business as follows:—

## BUSINESS

## TIME ALLOTTED

### 1. Consideration and passing of :

(a) the Food Corporations (Amendment) Bill, 1982, as passed by Lok Sabha Further Consideration.

(b) The Powers-of-Attorney (Amendment) Bill, 1982

(c) The Central Universities (Amendment) Bill, 1982

viz. 6th October,

### 2. Consideration and passing/return of the following Bills, as passed by Lok Sabha:—

(a) The Amritsar Oil Works (Acquisition and Transfer of Undertakings) Bill, 1982 . . . . . 1 hr.

(b) The Charitable Endowments (Amendment) Bill, 1982 . . . . . 1 hr.

(c) The Contingency Fund of India (Amendment) Bill, 1982 . . . . . 1 hr.

(d) The Customs Tariff (Second Amendment) Bill, 1982 . . . . . 1 hr.

(e) The International Monetary Fund and Bank (Amendment) Bill, 1982 . . . . . 3 hrs.

(f) The State Bank of Sikkim (Acquisition of Shares) and Miscellaneous Provisions Bill, 1982 . . . . . 1 hr.

(g) The Road Transport Corporations (Amendment) Bill 1981 . . . . . 2 hrs.

(h) The Central Excise Laws (Amendment and Validation) Bill, 1982 . . . . . 1 hr.

The Committee allotted 2 hrs. 30 mts. for Private Member's Resolution that may be moved on Friday, the 15th October, 1982, and recommended that it should be concluded on that very day.

The Committee recommended that sittings of the Rajya Sabha fixed for Monday, the 25th October and Friday, the 29th October, 1982, be cancelled.

The Committee also recommended that the House should sit on Saturday, the 16th October, 1982, for the transaction of Government Business and that there would be no Question Hour on that day.

The Committee further recommended that the House should sit up to 6 p.m. and beyond 6 p.m. as and when necessary for the transaction of Government Business.

## THE FOOD CORPORATIONS (AMENDMENT) BILL, 1982—CONTD.

श्री रामनरेश कशवाहा (उत्तर प्रदेश) :  
उपसभाध्यक्ष जी, मैं भाई हकूमदेव नारायण यादव जी के साथ जाने आप को जोड़ते हुए श्री शिवचन्द्र भा जी के प्रस्ताव का समर्थन करता हूँ और इस बिल का विरोध करता हूँ।